

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 10(ND)/2013
RT No.28/Chd/Pb/2016
alongwith
CA No. 219/2014
CA No. 09/2016
CA No. 21/2016
CA No. 22/2016 and
CA No. 28/2016**


M/s Sudha Commercial Co. Ltd. ...Petitioner

Versus.


M/s Milkfood Ltd. & Ors. ...Respondents

Present: Mr. Kumarjit Banerjee, Advocate with Mr. Sudipto Datta,
Legal Officer for petitioner.
Mr. Nikhil Chawla, Advocate with Ms. Priya Deep,
Advocate for respondents No.1 to 5 & 7.
Mr. Amit Aggarwal, Advocate for respondent No.6

The matter cannot be taken up today due to rush of work and other
time found matters. List this matter for arguments on 16.05.2017.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member(Technical)

April 28, 2017
saini
